

COURT-I

In the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 126 of 2016 &
IA No. 282 of 2016

Dated : 07th September, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of :

Odisha Power Generation Corporation Ltd. ...Appellant(s)
Vs.
Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Mr. Gautam Chawla
Mr. Deep Rao

Counsel for the Respondent(s) : Mr. Rutwik Panda
Mr. Prashanto Chandra Sen for R-1

Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R-2

Mr. Arunav Patnaik
Mr. Shikhar Saha for R-3

ORDER

List the matter for further hearing on 21.09.2016 at 2.30 p.m.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/jps